

[English]

Production of MIG-at with Russian Government

739. SHRI N.K. PREMCHANDRAN: Will the Minister of DEFENCE be pleased to state:

(a) whether the Government consider to produce and market 'MIG-at' jointly with Russian Government; and

(b) if so, the details of agreement, if any, arrived at in this regard?

THE MINISTER OF DEFENCE (SHRI MULAYAM SINGH YADAV): (a) No formal proposal is presently under consideration.

(b) The question does not arise.

Shortage of Equipments

740. SHRI SUKHRAM: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the Government are aware that no exchange has been installed in tribal areas of Himachal Pradesh on satellite system and there is shortage of equipments in the exchanges of the State;

(b) if so, the details thereof; and

(c) the steps taken or proposed to be taken by Dot to make up the shortfalls within the shortest period?

THE MINISTER OF COMMUNICATIONS (SHRI BENI PRASAD VARMA): (a) and (b) Nineteen numbers of exchanges have been installed in Himachal Pradesh on Satellite systems including those in tribal areas as per details at Statement-I. However, there are other tribal areas in Himachal Pradesh where exchanges are yet to be installed on Satellite media, the details of which are given in Statement-II.

(c) Procurement of necessary equipments required for connecting exchanges listed in Statement-II on satellite media is being taken.

Statement-I**List of Exchanges installed in Himachal Pradesh on Satellite systems**

1. Ani	11. Jubbal
2. Nichar	12. Janjheli
3. Sangla	13. Chopal
4. Moorang	14. Yangthang
5. Pooch	15. Tobu
6. Kaza	16. Barot
7. Barmour	17. Humli
8. Udaipur	18. Jispa
9. Killar	19. Dodrakwar
10. Kolkhai	

Statement-II

1. Namgia	6. Sissu
2. Chango	7. Shansha
3. Lossar	8. Garola
4. Sagnam	9. Katagaon
5. Nerwa	10. Durgathi

[Translation]

Construction of National Highways

741. DR. RAM LAKHAN SINGH:

SHRI DEVI BUX SINGH:

SHRI SOHANVEER SINGH:

DR. RAMVILAS VEDANTI:

Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) the length of each National Highway in the country, State/Union Territory-wise;

(b) the details of National Highways having quadrup and double lanes, separately, State/Union Territory-wise;

(c) the names of the ongoing projects on National Highways proposed for doubling, quadruping, construction of express highways and new highways etc., State/Union Territory-wise;

(d) the funds earmarked therefor during 1996-97 and 1997-98;

(e) the expenditure incurred thereon during 1996-97 and 1997-98 till-date, State/Union Territory-wise;

(f) the time by which work on these highways is likely to be completed;

(g) the details of pending projects, State/Union Territory-wise; and

(h) the present position of these National Highways?

THE MINISTER OF SURFACE TRANSPORT (SHRI T.G. VENKATARAMAN): (a) A statement is at Statement-I.

(b) A statement is at Statement-II.

(c) Number of on-going projects relating to widening is :

Single lane to 2 lane	33
2 lane to 4 lane	30

Number of projects proposed for widening during Annual Plan 1997-98 is :

2 lane = 497

4 lane = 86

6 lane = 5

(d) A statement is at Statement-III.

(e) All earmarked funds have been utilised for 1996-97, for 1997-98, the works are still in progress.

(f) The likely date of completion of 2 lanes/ 4 lanes projects ranges from March, 1998 to September, 1999, subject to the availability of funds.

(g) Submission of projects is a continuous process and they are cleared in phased manner subject to availability of funds.

(h) All National Highways are being kept in traffic worthy condition within available resources.

Statement-I

Length of National Highways in Different States

S. No.	Name of States	N.H. Nos. (passing through States)	Total Length (Km.)
1	2	3	4
1.	Andhra Pradesh	4, 5, 7, 9, 16, 18 & 43	2888
2.	Arunachal Pradesh	52 & 52A	330
3.	Assam	31, 31B, 31C, 36, 37, 37A 38, 39, 44, 51, 52, 52A 53 & 54	2296
4.	Bihar	2, 6, 19, 23, 28, 28A, 30 31, 32, 33 & 57	2547
5.	Chandigarh	21	24
6.	Delhi	1, 2, 8, 10 & 24	72
7.	Goa	4A, 17 & 17A	229
8.	Gujarat	8, 8A, 8B, 8C, 14, 15 & Ne-I	1631
9.	Haryana	1, 2, 8, 10 & 22	698
10.	Himachal Pradesh	1A, 20, 21 & 22	854
11.	Jammu & kashmir	1A & 1B	648
12.	Karnataka	4, 4A, 7, 9, 13, 17 & 48	1996
13.	kerala	17, 47, 47A & 49	940
14.	Madhya Pradesh	3, 6, 7, 12, 16, 25, 26, 27 & 43	2946
15.	Maharashtra	3, 4, 4B, 6, 7, 8, 9, 13, 16 17 & 50	2918
16.	Manipur	39 & 53	431
17.	Meghalaya	40, 44 & 51	472
18.	Mizoram	54, 54A & 54B	551
19.	Nagaland	36 & 39	113
20.	Orissa	5, 5A, 6, 23, 42 & 43	1649

1	2	3	4
21.	Pondicherry	45A	23
22.	Punjab	1, 1A, 10, 15, 20, 21 & 22	892
23.	Rajasthan	3, 8, 11, 11A, 12, 14 & 15	2931
24.	Sikkim	31A	62
25.	Tamil Nadu	4, 5, 7, 7A, 45, 45A, 46, 47 & 49	1898
26.	Tripura	44	200
27.	Uttar Pradesh	2, 3, 7, 11, 19, 24, 25, 26, 27, 28, 29, & 56	2733
28.	West Bengal	2, 6, 31, 31A, 31C, 32, 34, 35, 41 & 55	1638
Total :			34,608

Statement-II

Total Length of National Highways in the Country, State-wise and the Details of 2-Lane and 4 lane

Sl. No.	Name of States	Total length (Km.)	4 Lane (in Kms.)	2 Lane (in Kms.)
1	2	3	4	5
1.	Andhra Pradesh	2888	28	2500
2.	Arunachal Pradesh	330	—	20
3.	Assam	2296	—	1714
4.	Bihar	2547	15	1860
5.	Chandigarh	24	8	16
6.	Delhi	72	72	—
7.	Goa	229	—	107
8.	Gujarat	1631	196	1342
9.	Haryana	698	77	621
10.	Himachal Pradesh	854	—	353
11.	Jammu & Kashmir	648	—	496
12.	Karnataka	1996	30	1625
13.	Kerala	940	—	432
14.	Madhya Pradesh	2946	—	2369
15.	Maharashtra	2918	21	2578
16.	Manipur	431	—	122
17.	Meghalaya	472	—	272

1	2	3	4	5
18.	Mizoram	551	—	5
19.	Nagaland	113	—	113
20.	Orissa	1649	3	1244
21.	Pondicherry	23	—	23
22.	Punjab	892	131	745
23.	Rajasthan	2931	19	1975
24.	Sikkim	62	—	7
25.	Tamil Nadu	1896	34	1795
26.	Tripura	200	—	29
27.	Uttar Pradesh	2733	30	2598
28.	West Bengal	1638	7	1369
Total :		34,608	671	26330

Statement-III

(Rs. In lakhs)

Sl. No.	Name of States/ U.Ts.	1996-97		1997-97	
		Develop- ment. (*)	Maintenance Repairs	Develop- ment. (*)	Maintenance Repairs
1	2	3	4	5	6
1.	Andhra Pradesh	3029.24	3545.34	3500.00	3053.00
2.	Arunachal Pradesh	0.00	0.00	0.00	0.00
3.	Assam	1212.00	1006.87	2500.00	1885.55
4.	Bihar	1500.00	2193.85	2050.00	2658.77
5.	Chandigarh	24.00	45.00	30.00	49.00
6.	Delhi	400.00	207.00	800.00	124.20
7.	Goa	700.00	325.36	900.00	216.30
8.	Gujarat	2933.00	2731.50	3500.00	2382.94
9.	Haryana	10950.00	885.24	11400.00	772.34
10.	Himachal Pradesh	1200.00	1516.80	1700.00	1219.32
11.	Jammu and Kashmir	100.00	103.37	150.00	72.40
12.	Karnataka	3220.00	2457.80	3700.00	2260.90
13.	kerala	5700.00	1073.27	6900.00	1461.11
14.	Madhya Pradesh	1020.00	3176.72	6000.00	1592.78
15.	Maharashtra	1920.00	3277.04	6300.00	3395.68

1	2	3	4	5	6
16.	Manipur	360.00	276.00	700.00	227.03
17.	Meghalaya	900.00	553.70	1500.00	554.54
18.	Nagaland	10.00	14.00	25.00	20.11
19.	Orissa	5685.00	1381.73	8500.00	1872.00
20.	Pondicherry	50.00	35.88	70.00	16.96
21.	Punjab	5700.00	1182.13	7700.00	1096.75
22.	Rajasthan	3050.00	2662.08	1400.00	2351.71
23.	Tamil Nadu	1905.00	2413.14	2500.00	1285.37
24.	Uttar Pradesh	7200.00	3377.40	12119.00	3469.19
25.	West Bengal	3608.00	2081.58	3200.00	1860.94
26.	Joggigapa Bridge	2790.00	0.00	1244.00	0.00
27.	Ministry	3209.00	0.00	10385.00	0.00
28.	BRDB	6300.00	0.00	7031.00	0.00
29.	NHAI	7179.00	70.00	20000.00	375.00
30.	Other Institution	0.00	0.00	0.00	13.00

*(Excluding Permanent Bridge Fee Fund)

Mehendi Bagh as a Tourist Spot

742. SHRI ILIYAS AZMI: Will the Minister of TOURISM be pleased to state:

(a) whether Uttar Pradesh has submitted any scheme to the Union Government for the development of historic Mehendi Bagh as a tourist spot;

(b) if so, whether the Union Government have given its approval to Mehendi Bagh tourist spot project; and

(c) if not, the time by which the project is likely to be cleared?

THE MINISTER OF TOURISM AND MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI SRIKANTA JENA): (a) to (c) The Projects prioritised by the Department of Tourism in consultation with the State Government for providing financial assistance during the year do not include any project on Mehendi Bagh.

Earthquakes in Narmada Valley

743. SHRI DADA BABURAO PARANJPE: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether there were devastating earthquakes on May 22, 1997 and thereafter in Narmada Valley area of M.P.;

(b) the details of the capacity and cost of the dams and the extent of the losses to the dams as a result thereof;

(c) whether the reasons of earthquakes in question in Bargi dam as stated by Geo Scientists and Seismologists; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES (SHRI SIS RAM OLA): (a) to (d) An earthquake of the magnitude of 6.0 on the Richter Scale had occurred on May 22, 1997 near Jabalpur in Madhya Pradesh. This was followed by a number of aftershocks of smaller magnitude during the subsequent days. A total of 43 dams located in Jabalpur and Mandla districts of Madhya Pradesh and having the gross storage capacity of 250 million cubic meters have suffered damages. In general, the type of damages were cracks in earthen bunds, settlement/disturbances in boulder toe, pitching damage to sluice works and masonry structures of canals. The estimated cost of the remedial measures to be undertaken for repairs of the damaged dams is Rs. 304.46 lakhs. There have been some instances in the world where large reservoirs supposedly have triggered seismic activity following impounding. However, there are no rational methods developed yet, to assess maximum magnitude and geological factors responsible for triggering the earthquake due to reservoir induced seismicity. Since there had been instances of major earthquakes in the Narmada Valley in the past prior to construction of Bargi Dam, no such specific reason for the recent earthquake could be attributed to the Bargi Dam.